GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA STARRED QUESTION NO : 8** (TO BE ANSWERED ON THE 22nd July 2024)

STATUS OF PURI INTERNATIONAL AIRPORT IN ODISHA

*8. DR. SASMIT PATRA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details of the development and current status of the Puri International Airport in the State of Odisha;

(b) the total estimated cost of the proposed airport;

(c) by when would the proposed airport be completed;

(d) the salient features of the Detailed Project Report (DPR) for this airport; and (e) the estimated air traffic through this airport further enhancing Puri's global presence?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 8 FOR REPLY ON 22.07.2024 REGARDING STATUS OF PURI INTERNATIONAL AIRPORT IN ODISHA ASKED BY DR. SASMIT PATRA.

(a): On 22.09.2023, Government of India has granted Site Clearance to State Government of Odisha for setting up of an International Greenfield Airport at Puri, Odisha.

(b) to (e): As per the Greenfield Airports (GFA) Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc. rests with the concerned airport developer i.e. State Government of Odisha in this case.

State Government of Odisha is required to prepare a Detailed Project Report (DPR) including details like development plan, project cost & funding, traffic projections, timelines for completion of the project etc. Thereafter, prior to commencement of construction works, State Government has to submit an application along with DPR to Ministry of Civil Aviation (MoCA) for grant of 'In-Principle' approval.
